



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.61/1826/2020

This the 28th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Vinod Kumar Chouhan, age 43 years, S/o late Sh. Kakhmi Ram, R/o Dhundi Padder, Tehsil Padder, District Kishtwar, C/o H. No. 138, Sector-2, Durga Nagar, Bantalab, Jammu.

...Applicant

(By Advocate : None)

Versus

1. General Manager (Personnel), Corporation Bank, Regd. Office Mangalore Temple Road, PB No. 88, Mangalore, Karnataka – 575001.
2. Assistant General Manager, Corporation Bank, Zonal Office, SCO 54-55, Sector 9/D, Chandigarh.
3. Branch Manager, Corporation Bank, 24 Sail Building Rail Head Complex, Jammu.

...Respondents

(By Advocate : Mr. Amit Gupta, AAG)

O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

The present TA has been received by way of transfer from Hon'ble High Court of J&K at Jammu. It has been submitted at



the Bar that since the respondent Corporation Bank has not been brought within the jurisdiction of this Tribunal by a notification to be issued by the Central Government under Sec. 14 (2) of the Administrative Tribunal Act, 1985, the Tribunal cannot assume jurisdiction in respect of any service matter pertaining the Corporation under the Act. We accordingly hold that this Tribunal is not vested with any jurisdiction to entertain any petition related to any service dispute in the Corporation Bank.

2. In similar circumstances, the Bench of Armed Forces Tribunal, Jammu comprising of Hon'ble Mr. Justice Mohammad Tahir, Member (J) and Hon'ble Vice Admiral A.G. Thapliyal in TA No. 267 of 2017 (SWP No. 1188 of 2014) titled Bahadur Singh v/s Union of India vide order dated 25.03.2019 held that since the Tribunal does not have the jurisdiction to deal with the matter, the case be sent back to the Registrar (Judicial), High Court of Jammu & Kashmir to be listed before the appropriate Bench.

3. Therefore, since this Tribunal has no jurisdiction to deal with the present case, this case be sent back Registrar (Judicial), High Court of Jammu & Kashmir at Jammu to place before the Hon'ble Bench for further orders.

4. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Jammu on 29.11.2020



(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

Piyush